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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	For Hearing	397/ 398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MOHAMMAD ALIAZSA 9945761317	RESPONDENT	

Petitioner by name Savitha Harish is present in person. Counsel for R-1 is present. He has filed objections. Shri Pallava R, Advocate, has filed a memo stating that a Writ Petition is filed before the Hon'ble High Court of Karnataka at Bangalore challenging the order of this Tribunal rejecting his vakalat for R-1 company. But, no stay order is passed.

For rejoinder if any, list it on 16.11.2017.

MEMBER (J)

MEMBER (T)